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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the seventh session of 16th Lok Sabha.

SECRETARY-GENERAL: Madam Speaker, I beg to lay on the Table the following ten Bills passed by the Houses of Parliament during the Seventh Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 24th February 2016:-

1. The Bureau of Indian Standards Bill, 2016;
2. The Carriage by Air (Amendment) Bill, 2016;
3. The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2016;
4. The Appropriation (Railways) Vote on Account Bill, 2016;
5. The Appropriation (Railways) Bill, 2016;
6. The Real Estate (Regulation and Development) Bill, 2016;
7. The National Waterways Bill, 2016;
8. The Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Bill, 2016;
9. The Appropriation (Vote on Account) Bill, 2016; and
10. The Appropriation Bill, 2016.

I also lay on the Table a copy, duly authenticated by the Secretary-General, Rajya Sabha, of the Election Laws (Amendment) Bill, 2016 passed by the Houses of Parliament and assented to by the President.

12.05 ½ hours